

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 350/2017
OA 350/712/2017

Date of order : 23.2.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

PRABIR SEN

VS

A.N.NANDA & ORS.

For the applicant : In person

For the respondents: Mr.S.Paul, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

The applicant appeared in person. Mr.S.Paul, 1d. Counsel appeared for the alleged contemnors.

2. Ld. Counsel for the alleged contemnors submitted that the order passed by this Tribunal in OA 712/2017 dated 12.5.2017 has been duly complied with and prayed for withdrawal of the case.

3. As the applicant is appearing in person also wants withdrawal of the case, prayer is accepted.

4. The contempt petition is dismissed as withdrawn. Notices, if any, stand discharged.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

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